

problem being faced by 75 lakh fishermen in the country, our territorial waters spread over 8,200 kilometers is 9 States of our country...*(Interruptions)*

[English]

SHRI A.C.JOS (Idukki) : Sir, I have given notice on an important matter.

MR. SPEAKER : I am coming to you.

[Translation]

SHRI RAM NAIK (Idukki) : Mr. Speaker, Sir, our Government have given licence for deep sea fishing to the foreign trawlers. An agitation continued for two years because of issue of these licence. A Committee under the chairmanship of Shri P.Murari was constituted. There were 17 members of this House on the committee. All of us visited Coastal States and submitted a report. We had recommended cancellation of licences of foreign trawlers in that report, but that recommendation has not been implemented...*(Interruptions)*

[English]

MR. SPEAKER : Please let him complete.

[Translation]

SHRI RAM NAIK : Therefore, They are going on indefinite hunger-strike from 7th August on behalf of National Fishers Forum and it is proposed to block all the harbours ports of India from 10th August. There will be blockade of ports. I request the Government to implement the recommendation contained in the report submitted by us six months ago and cancel the licences issued to foreign trawlers. I may submit that the Prime Minister should let this House know as to what Government propose to do in the matter...*(Interruptions)*

[English]

MR. SPEAKER : Hon. Members, you have already caught my eyes; you need not catch my eye. Otherwise, you will not get your chance.

(Interruptions)

[Translation]

SHRI BACHI SINGH RAWAT 'BACHDA' (Almora) : Mr. Speaker, Sir...*(Interruptions)* It has been reported that about 27 persons have died under in debris owing to landslides and... In spite of all efforts made by Military and Police personnel only 14 bodies could be recovered and rest of them are still lying under the debris. The district administration and the police administration did not move for nearly 10 hours even after receipt of the information of the incident. The houses of many people have collapsed owing to landslides not only in Pithoragarh but in Almora District as well and the

Government have not expressed any concern in this regard. They have been provided with nominal relief of Rs. 5-10 thousand only so far. I demand that the dependents of the deceased persons should be given Rs. 2 lakhs each and arrange to rehabilitate the persons whose houses have been collapsed...*(Interruptions)*

[English]

SHRI A.C. JOS : Mr. Speaker, Sir, I would like to bring to your kind notice that 14 girls have been stranded at the capital of Yemen. They were recruited by some bogus agency in Delhi. They obtained some bogus visas also and they were sent to Yemen. In the Yemen capital, Sana'a airport nobody was there to receive them. The girls telephoned to some hospital, they came but those hospital people also had no idea about them. From 3rd or 4th July onwards, these girls have sought refuge in the Indian Embassy at Yemen. There is no place for them to sleep; they have been kept in a small room in the library.

Now, the Yemen Government has taken a decision that unless the concerned agents go there, they would not permit them to come back. These agents have no passports and they also are not approaching the Embassy at Yemen. The situation is very grave. Two girls are suffering from Jaundice.

Sir, I would like to request you to kindly direct the Government to do something about it immediately. I tried to contact the Minister for External Affairs but he is not in India. He has gone to Djakarta. The officers should be told...

MR. SPEAKER : You should contact the Ministry of Labour. That is the Ministry concerned with this.

(Interruptions)

SHRI A.C. JOS : Sir, I am thankful to you.

PROF. P.J. KURIEN (Mavelikara) : Sir, I am also on the same subject...*(Interruptions)* Sir, they should be brought back immediately.

MR. SPEAKER : Yes, Shri Ramalingam.

(Interruptions)

MR. SPEAKER : Who is benefitted, if all of you standing together?

(Interruptions)

DR. K.P. RAMALINGAM (Tiruchengode) : Please allow me to speak...*(Interruptions)* Hon. Speaker has allowed me to speak...*(Interruptions)* Mr. Speaker, Sir, the Comptroller and Auditor general of India has given a statement regarding the Central Government money which was allotted to the State of Tamil Nadu in 1994-95 saying that it has been*. The report of the Auditor

* Expunged as ordered by the Chair.